

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 45973/2018

(Arising out of impugned final judgment and order dated 04-10-2016 in CRLA No. 2528/1983 passed by the High Court Of Judicature At Allahabad)

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

SACHCHE LAL @ TERSU

Respondent(s)

(FOR ADMISSION and Interim Relief and
IA No.183253/2018-CONDONATION OF DELAY IN FILING)

Date : 04-01-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE R. BANUMATHI
HON'BLE MS. JUSTICE INDIRA BANERJEE

For Petitioner(s) Mr. Nagendra Singh, Adv.
 Mr. Surjeet Singh, Adv.
 Mr. Vishwa Pal Singh, AOR
 Mr. Ronak Karanpuria, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Heard.

Issue notice on the special leave petition and also on
limitation.

(MAHABIR SINGH)
COURT MASTER

(PARVEEN KUMARI PASRICHA)
BRANCH OFFICER